

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 3

**IA(I.B.C)/ 2236(MB)2023 IN C.P. (IB)/1286(MB)2022**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **02.05.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

**Vs**

**Rivaaz Trade Ventures Private Limited**

**For FC** : Adv. Ankit Lohia, Adv. Varun Nathani a/w  
Adv. Suchitra Valjee, Adv. Riya Kamdar,  
Adv. Rajvi Shah, Adv. Riya Vasa i/b  
Maniklal Kher Ambalal and Co.

**For CD** : Adv. Shyam Kapadiya, Adv. P Dasgupta,  
Adv. Krishna B, Adv. Ankita Yadav, Adv. Devdatta U  
i/b Link Legal.

**Section 7 of IBC**

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**ORDER**

**Heard in part. For further hearing list on 07.05.2024.**

Sd/-

**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

JNK

Sd/-

**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**